land, who are opposing it tooth and nail. They are using the land falling under railway jurisdiction for cultivation and only railways can get it vacated and cleaned. As per law, cultivation is not permitted on this land as it is meant for the smooth flow of river under the railway bridge. Because of the choking of these about 17 to 18 spans, there was a massive flood in Sutlej river during the monsoon of 2019 in the area, which resulted in an approximate loss of State property worth Rs. 200 crores. It also resulted in loss of crops, livestock and homes of the people amounting to approximately Rs. 1,000 crores. The floods of 1985, 1988, 1995 and 2008 were also caused due to similar reasons. The Railway department should take steps to avoid any breach in 'Dhussi bandh' in future.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

## Need for political solution for the problems of Naga people

SHRIMATI S. PHANGNON KONYAK (Nagaland): Sir, this year makes the 25<sup>th</sup> year since ceasefire in Nagaland came into effect. After years of stalemate, in 2015, under the strong leadership of hon. Prime Minister, Shri Narendra Modi, the 'Framework Agreement' was signed between the Government of India and NSCN (IH) to pave way for peace and end insurgency. Naga people want peace and solution cutting across tribal and political lines. The people have voiced their desire democratically through various mediums and platforms. But an agreement could not be reached between the negotiating parties by 31<sup>st</sup> October, which was the Government's deadline. On behalf of the people, I appeal to all negotiating parties to find a solution that will serve the interests of the people for peace and development. In Nagaland, rallies are being held and numerous meetings commenced requesting for a solution at

the earliest. The Government in Nagaland is oppositionless as all political parties have come forward to unite for the Naga political solution.

I request the hon. Prime Minister, Shri Narendra Modi, and the hon. Union Home Minister, to use their wisdom and usher in an era of peace in Nagaland. This peace accord, once signed, will herald a new era of development and progress for the Naga people. We request a solution at the earliest.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

## Need to establish a National Institute of Technology in the name of Chhatrapati Shahu Ji Maharaj at Kolhapur

श्री धनंजय भीमराव महादिक (महाराष्ट्र): महोदय, राजर्षि छत्रपति शाहू महाराज महाराष्ट्र के कोल्हापुर के महान राजा (1874-1922) थे। इस वर्ष राजर्षि छत्रपति शाहू महाराज की 100वीं पुण्यतिथि है और इसे कृतज्ञता महोत्सव और राजर्षि शाहू महाराज स्मृति-शताब्दी महोत्सव के रूप में मनाया जा रहा है।

महोदय, शाहू महाराज ने पिछड़े वर्ग के गरीब मेधावी छात्रों के लिए कई छात्रवृत्तियाँ शुरू कीं। उन्होंने अपने राज्य में सभी के लिए मुफ्त प्राथमिक शिक्षा भी शुरू की। उन्होंने सामाजिक परिवर्तन, पिछड़ों, महिलाओं और सामाजिक रूप से वंचित लोगों को शिक्षा दिलवाने की जरूरत महसूस की। महाराज विभिन्न प्रकार की शिक्षा और प्रशिक्षण से भी अवगत थे। उन्होंने न केवल पारंपरिक शिक्षा पर अपना ध्यान केन्द्रित किया, बल्कि औद्योगिक, चिकित्सा एवं कृषि शिक्षा के लिए भी प्रयास किए। सबसे महत्वपूर्ण बात, उन्होंने उस युग में सभी के लिए मुफ्त और अनिवार्य शिक्षा की अवधारणा को महसूस किया। उन्होंने पांचाल, देवदनी, नाभिक, शिम्पी, धोर-चंभर समुदायों के साथ-साथ मुस्लिम, जैनियों और ईसाइयों सहित विभिन्न जातियों और धर्मों के लिए छात्रावास बनवाये।

महोदय, राजर्षि शाहू महाराज के स्मृति-शताब्दी महोत्सव के अवसर पर, मैं माननीय मंत्री जी से अनुरोध करता हूँ कि छत्रपति शाहू महाराज के नाम पर कोल्हापुर में नेशनल इंस्टिट्यूट ऑफ टेक्नोलॉजी की स्थापना की जाए।

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): I also associate myself with the Special Mention made by the hon. Member.